

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

CP (CAA) No. 19/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Nagarjuna Cerachem Pvt Ltd (Transferor Co.) & M/s. Kakatiya Industries
Pvt Ltd., (Transferee Company) **...Petitioner**

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned PCS Mr Rama Krishna Gupta, for Petitioner present physically.
Smt Kusum Yadav, Assistant RD from RD office and representing on behalf of
ROC present physically.
Mr Deowarat Vasant Rao Meshram, Assistant OL from OL office present
physically.
Proof of service filed. As per the same is served on the authorities.
RD present and stated that certain observations have already been noticed and
served on the petitioner and they are yet to be complied, so also the submissions
of the OL. In so far as the IT Authorities concern, we direct that notice be taken
to the Authorities concern through registered/speed post along with the
acknowledgment due and call on 22.08.2024. Meanwhile, for compliance to the
observations of RD and OL and for observations if any of the ROC.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)